

Annexure-2

Name of the corporate debtor: RIGHT HEALTH PLATTER PRIVATE LIMITED(IN LIQUIDATION); Date of commencement of liquidation: 12.06.2025; List of stakeholders as on: 11.08.2025

List of unsecured financial creditors

| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | Amount of contingent claim | Amount of a ny mutual dues, that may be set off | Amount of claim rejected | Amount of claim under verification | Remarks, if any |
|---------|------------------------------|---------------------------|------------------|---------------------------|--------------------|-----------------------------|--|----------------------------|---|--------------------------|------------------------------------|-----------------|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | % share in total amount of claims admitted | | | | | |
| 1 | ADITYA BIRLA CAPITAL LIMITED | 11.07.2025 | ₹ 4,70,14,877.35 | ₹ 4,70,14,877.35 | Working Capital | ₹ 4,70,14,877.35 | 3.01% | - | - | - | - | |
| 2 | UGRO CAPITAL LIMITED | Ref Note-1 | ₹ 6,07,56,094.00 | ₹ 6,07,56,094.00 | Working Capital | ₹ 6,07,56,094.00 | 3.89% | - | - | - | - | Refer Note 1 |
| 3 | LIVFIN INDIA PRIVATE LIMITED | Ref Note-1 | ₹ 3,01,41,420.00 | ₹ 3,01,41,420.00 | Working Capital | ₹ 3,01,41,420.00 | 1.93% | - | - | - | - | Refer Note 1 |
| 4 | ECGC LIMITED | Ref Note-1 | ₹ 1,97,87,311.63 | ₹ 1,97,87,311.63 | Factoring Facility | - | 1.27% | - | - | - | - | Refer Note 1 |

Note 1 After commencement of Liquidation on 12.06.2025 and Public announcement made by the Liquidator no proof of claim was received . As per reg 30 of the IBBI (Liquidation Process) Regulations, 2016, claims collated during the Corporate Insolvency Resolution Process has been considered for determination of the claim amount.



**For Right Health Platter Privat Limited
(In Liquidation)**

[Signature]
Liquidator